

eration of the Bill.

The question is:

"Clauses 2 to 19 stand part of the Bill."

The motion was adopted.

Clauses 2 to 19 were added to the Bill.

MR. DEPUTY SPEAKER : The question is:

"That clause 1, the Enacting Formal and the Long title stand part of the Bill"

The motions was adopted.

Clause 1, the Enacting Formula and Long Title were added to the Bill.

SHRI K.V. THANGKABALU: I move:

"That the Bill be passed."

MR. DEPUTY SPEAKER : The question is:

"That the Bill be passed."

The motion was adopted.

15.49 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Eighteenth Report

[English]

SHRI P.P. KALIAPERUMAL (Cuddalore) : I beg to move:

"That this House do agree with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th March, 1993."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th March, 1993."

The motion was adopted.

15.50 hrs

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of Section 30, etc.)

By Shri Yashwantrao Patil

[English]

SHRI YASHWANTRAO PATIL (Ahmednagar): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the people Act, 1951."

The motion was adopted.

SHRI YASHWANTRAO PATIL : Sir, I introduce the Bill.

15.50 1/2 hrs

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 371)

by Shri Yashwantrao Patil

[English]

SHRI YASHWANTRAO PATIL (Ahmednagar) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI YASHWANTRAO PATIL : Sir, I introduce the Bill.

15.51. hrs

CATTLE INSURANCE SCHEME BILL*

by Shri Yashwantrao Patil

[English]

SHRI YASHWANTRAO PATIL (Ahmednagar): Sir, I beg to move for leave to introduce a Bill to provide for cattle insurance in the country and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for cattle insurance in the country and for matters connected therewith".

The motion was adopted.

SHRI YASHWANTRAO PATIL: Sir, I introduce the Bill.

15.51 1/2 hrs.

FARMERS' CREDIT SCHEME BILL*

by Shri Yashwantrao Patil

[English]

SHRI YASHWANTRAO PATIL (Ahmednagar): Sir, I beg to move for leave to introduce a Bill to provide for credit facilities to farmers through banks.

MR. DEPUTY SPEAKER: The ques-

tion is :
"That leave be granted to introduce a Bill to provide for credit facilities to farmers through banks.

The motion was adopted.

SHRI YASHWANTARAO PATIL: Sir, I introduce the Bill.

15.52 hrs

DEPOSITE INSURANCE AND CREDIT GUARANTEE CORPORATION (AMENDMENT) BILL* (Amendment of Section 16) by Shri Ram Naik:

[English]

SHRI RAM NAIK (Bombay North): Sir, I beg to move for leave to introduce a Bill further to amend the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Deposit Insurance and Credit Guarantee Corporation Act, 1961".

The Motion was adopted

SHRI RAM NAIK: Sir, I introduce the Bill.

15.52 1/2 hrs

SCHEDULED CASTES AND SCHEDULED TRIBES (RESERVATION OF VACANCIES IN POSTS AND SERVICES) BILL* BY SHRI RAM VILAS PASWAN

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Sir, I beg to move for leave to introduce a Bill to provide for reservation of vacancies for the Members of Scheduled Castes and Scheduled Tribes in post and Services under the control of the Government of India or of a state and in all statutory authorities and autonomous bodies receiving monies from the Government of India or of a state